

RBI/2004/ 178

IECD.IRD.No. 11 /06.33.01/2003-04

April 27, 2004

To,

The Chairmen / Chief Executives of
all Commercial Banks

Dear Sirs,

Half- yearly Reporting system in respect of SSI sick and non-SSI sick/weak industrial units

Please refer to paragraph 8 of our circular IECD. No 24 / 06.01.03 / 92-93 dated March 23, 1993 in terms of which banks are required to submit to us a statement in form Part III containing the data on qualitative assessment of the performance in rehabilitation of SSI sick and non- SSI sick / weak units, on a half -yearly basis.

2.On a review, it has since been decided to discontinue the obtention of the above statement with effect from the half year ended March 2004. Accordingly, banks are advised not to forward the captioned statement as on March 31,2004 and onwards.

3.Banks are however, required to continue to submit the Annual Returns in Part I and II, as contemplated in our circular IECD.No.7/ 06.33.01/98-99 dated August 19,1998.

4.Please acknowledge receipt.

Yours faithfully,

(Y.D.Rao)

Chief General Manager